

**COURT-I**

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**IA No. 46 of 2014 in**  
**Appeal No. 30 of 2014 &**  
**& I.A.No. 47 of 2014**

**Dated : 29<sup>th</sup> January, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of**

**M/s Everest Power Pvt. Ltd.**

**... Appellant(s)**

**Versus**

**Punjab State Electricity Regulatory  
Commission & Anr.**

**....Respondent(s)**

**Counsel for the Appellant(s) :**

**Mr. Tarun Johri**

**Counsel for the Respondent(s): :**

**Mr. Varun Pathak**

**Mr. Ravi Prakash**

**ORDER**

It is represented that the connected matter is coming up on  
12.02.2014.

Post this matter (I.A. No. 46 of 2014) along with Appeal No.  
35 of 2014 on **12.02.2014**.

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

ts/pr